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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 1074/2003

This the 1st day of May, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Dinesh Kumar Singh  
S/o Sh. Prem Singh,  
R/o F. 64-C/12,  
H.No. 286, Sector 40,  
Noida, U.P.

(By Advocate: Sh. U.Srivastava)

Versus

Union of India through

1. The Secretary,  
Ministry of Communication,  
Department of Telecom,  
Sanchar Bhawan,  
New Delhi.
2. The Chief General Manager,  
Telecom (West), Dehradoon.
3. The Sub-Divisional Officer Phones-II,  
R.L.U. Exchange,  
D-46, Sector-39,  
Noida, U.P.
4. Asstt. General Manager (A&P),  
O/o General Manager Telecom,  
Distt. G.B.Nagar, Sector-19,  
Telephone Exchange,  
Noida.

OBIEE (ORAL)

Counsel for applicant seeks permission to withdraw the  
OA. OA is dismissed as withdrawn.

*Kuldeep*  
( KULDIP SINGH )

Member (J)

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